

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**SUPPLEMENTARY CAUSE LIST DATED 26.05.2022 (THURSDAY)**

**COURT –II (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Rakesh Kumar, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)**

### **For Directions**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) No. 235 of 2018 & I.A. No. 1640 of 2022	Tirumala Infrabuild Pvt. Ltd. &Ors. Vs. IDIO Construction & Industries (India) Ltd. &Ors.	Rohit Chaudhary Nesar Ahmad	S. Sanyal Subhro Sanyal
<b>2.</b>	Competition App. (AT) No. 19 of 2021 & I.A No. 1635 of 2022	PMP Infratech Private Ltd. Vs. The Competition Commission of India & Ors.	Rishad A. Chowdhury Ankit Jain	Shama Nargis-R1 Manu Chaturvedi Malhar Desai-R1 Tishampati Sen-GAIL

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**By order of Hon'ble Chairperson  
-sd/-  
Registrar**